

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 188/COMP/HCS/654

Dated: 10.07.2025

O-F-F-I-C-E O-R-D-E-R

On approval of the Competent Authority; Digital Acoustics, 3, Valmeek Street (Ritchie Park), Kolkata (**L1**) is hereby permitted to carry out the work with regard to Supply, Installation, Testing, Commissioning and Maintenance of **04 (four) Sound Systems** for the purpose of Paperless Court at Subordinate Courts of Sikkim. The scope of work shall be as detailed in the **Quotation No. 188/HCS/COMP/638 dated 06.06.2025.**

By Order,

Sd/-

Benoy Sharma (SSJS)

**CENTRAL PROJECT COORDINATOR (CPC)
e-Courts Project**

Copy to:

1. Registrar General, High Court of Sikkim
2. Notice Board(s).
3. File and
4. Guard file.


ADDITIONAL REGISTRAR (IT)